

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001.

No. HHC/GAD/Electric Purchase-2008-³²⁰²⁹⁻³⁰ Dated Shimla, the 8th December, 2016.
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From

The Registrar General,
High Court of Himachal Pradesh,
Shimla -171 001.

To

1. All the District and Sessions Judges,
in Himachal Pradesh.
2. All the Judicial Officers,
In Himachal Pradesh,

Subject:

Providing air conditioner/air cooler in the offices as well as in the office room at the residences of all the Judicial Officers falling in the summer zone, instructions thereof.

Sir/Madam,

I have been directed to inform you that Hon'ble the Chief Justice has been pleased to order to provide air conditioner/air cooler in the offices as well as in the office room at residences of all the Judicial Officers falling in the summer zone or the places where the temperature in summer season remains on higher side after seeking prior permission of the High Court and after completing codal formalities in this regard..

The aforementioned instructions shall be adhered to, in letter and spirit.

Yours faithfully,


Registrar (Administration)

Endst. No. HHC/GAD/Electric Purchase-2008-³²⁰³¹⁻³⁷ Dated 0812-2016
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- 1 The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla-171001.
- 2 The Accountant General (Audit), H.P., Shimla-171003.
- 3 The Accountant General (A&E), H.P. Shimla-171003.
- 4 The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar(Vigilance)/Registrar(Judicial)/Registrar (Rules)/Registrar (Administration)/Registrar(Establishment).
- 5 The CPS/All the Additional Registrars/Deputy Registrars
- 6 The Section Officer (Accounts), with four spares copies.
- 7 The Section Officer (Computers) with a request to update the High court website in terms of the Office Order.


Registrar (Administration)